IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

Item No.-132 IB-904(ND)/2020

IN THE MATTER OF:

OWC Apac Pvt Ltd

....APPELLANT

SECTION

U/s 59

Order delivered on 02.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ MEMBER (JUDICIAL) NARENDER KUMAR BHOLA MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the OL

For the RD

For the Intervener

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 12.1.2021 as per the directions of Hon'ble Members.

(Madhu Narula) Court Officer

Surjit